

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/5377/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 26th June, 2024.

Sub:- **Casual Leave.**

Ref:- No.HC(IB)-VIG/01/2024/412-15 dated 17.06.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted **two days casual leave on 04.07.2024 and 06.07.2024, along with station leave permission from 04.07.2024 to 14.07.2024.** A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/5378-5379/A, dated , 26-06-24
Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

